

DIVISION BENCH
COURT - II

O-229

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/926(KB)2020

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH MAY 2024

IN THE MATTER OF	USHA RANI JHA VS M/S PROWESS INTERNATIONAL PRIVATE LIMITED
UNDER SECTION	SEC. 169(4)

Appearance (via video conferencing/physically)

Mr. Samrat Chowdhury, Adv.] For the Applicant
Ms. Paroma Sengupta, Adv.]

Mr. Akhilesh Kr. Shrivastava, Adv.] For the Respondent Nos. 1 & 3
Mr. Akash Sharma, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of the applicant present. Ld. Counsel appearing on behalf of the respondent nos. 1 & 3 present.
2. Due to paucity of time, this matter could not be taken up for hearing today.
3. List the matter for further consideration on **02.08.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.